

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.11.2020 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	
2.	Comp. App. (AT) No. 210 of 2020	Alanda Media & Entertainments Pvt. Ltd. Vs. V. Ravi Prakash & Ors.	Kumar Anurag Singh	Y. Suryanarayana
3.	Comp. App. (AT) No. 211 of 2020	N. Gunasekar Vs. Global Finsol Pvt. Ltd.	K.S. Mahadevan	Goutham Shivshankar

For Hearing

4.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

5.	Comp. App (AT) (Ins) No. 83 of 2020	Shubha Sharma Vs. Mansi Brar Fernandes	Shankari Mishra	Sunil Fernandes Siddharth Sharma-IRP Darpan Sachdeva-R1
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For Hearing

6.	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020 Part Heard	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
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7.	Comp. App. (AT) (Ins) No. 988 of 2019 Part Heard	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
8.	Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors. With	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
9.	Comp. App. (AT) (Ins) No. 1124 of 2019 Part Heard	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	Neha Tandon	Sumant Batra Niharika Sharma-R2
10.	Comp. App. (AT) (Ins) No. 1125 of 2019 Part Heard	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	R.B. Phookan	Abhirup Dasgupta- R2
11.	Comp. App. (AT) (Ins) No. 1159 of 2019 Part Heard	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	Santanu Ghosh.	Deep Roy.
12.	Comp. App. (AT) (Ins) No. 1242 of 2019 Part Heard	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
13.	Comp. App. (AT) (Ins) No. 468 of 2020 Part Heard	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd. & Anr.	Sonia Dube	Smriti Churiwal
14.	Comp. App. (AT) No. 128 of 2020 Part Heard	RHI India Pvt. Ltd. & Ors. Vs. Union of India Ministry of Corporate Affairs Through the Regional Director, Western Region	Neeraj Malik	Kamal Kant Jha

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar